NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

:TCP/3/2016

NAME OF THE PETITIONER(S)

:Sadayaramanujam G., and 2 others

NAME OF THE RESPONDENT(S)

:GGN Spinning Mills (P) Limited and 1 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

G. SUSHEELA

for Petitimes

Gentlyni

Precesei)NI

Representing

R. Sankaran aragpuan

For Respondent

ORDER

Ms G Susheela, counsel for petitioners present. Ms. J N Preethi, representing counsel for R1 & R2 present. The matter is posted for final hearing. Both the counsel sought time for submitting their arguments. Time extended at request.

Put up on 31.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)